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2. The second instance relates to the laying of foundation stone of the Building for Delhi Archives on January 8, 1981. A scheme involving an expenditure of Rs. 2.5 crores for construction of a six-storeyed building having modern amenities for storage and maintanance of records, had been approved by the planning Commission. A two-acre plot was allotted for construction of this building in the South of I. I. T. area in Hauz Khas. Routine invitation cards were issued to the Members of Parliament as well as officers of the Delhi Administration by the Archives Department.

An important aspect of public administration is proper shifting of office records-safe custody of the important ones and weeding out and destruction of the unimportant ones. This has to be done by the respective heads of departments in their offices. Old records/documents are kept in the Archives. It was, therefore, considered desirable to invite all Secretaries and Heads of departments to this function. The Delhi Admn. has denied the allegations of pomp and show, lavish spending and misuse of vehicles and machinery etc. in such fimctions. As regards the lunch organised by the officers, the Delhi Adnrn, has clarified that the same was a contributory lunch, each invitee having paid his contribution. The catering Unit of Delhi Tourism Development Corporation catered for this lunch. Total BiU has been paid to the Corporation In any case the Lt. Governor, Delhi did not attend the lunch.

carried by Government Brief cases officials

to Questiorvs

2096. SHRI D. HEERACHAND: Wm the Minister of HOME AFFAIRS be pleased to

- (a) whether it is a fact that Central Government employees and officers carry brief cases with them to their office:
- (b) if so, whether it is also a fact that secret papers are taken out in those brief cases; and
- (e) if so, whether Government propose to ban the taking of brief cases inside the office?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. Some officers and other employees carry brief cases to their offices, according to individual requirement.

(b) and (c) Official papers (including secret papers) are taken out by authorised officers whenever necessary in connection with official work. There is no proposal under consideration to bar the taking of brief cases into or out of the offices.

दिल्ली में एक गृहणी का कथित जलाया जाना

2097. श्री इब्राहीम कलानिया: श्रीमती सरोज खापडें:

क्या गह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का ध्यान 28 मई, 1980 के "सांध्य टाइम्स" (दिल्ली) में "रेण गैस स्टोव से जली लेकिन मिड़ी के तेल की बुद्धा ही थीं भी पैक के अन्तर्गत प्रकाशित एक समाचार की श्रोर दिलाया गया है :
- (ख) क्या यह सच है कि म्ल्तानी ढांडा, पहाडगंज, नई दिल्ली के श्री गिरधारी सिंह ने डिफेंस कालोनी में